

GOVERNMENT SERVANTS (RECEIPT OF FEE) BILL*

श्री जाजं फरनेन्डीज : (बम्बई दक्षिण) : मैं प्रस्ताव करता हूँ कि मुझे सरकारी कर्मचारियों के कर्तव्यों से असम्बद्ध कार्य के लिये उन के द्वारा फीस की प्राप्ति के लिये उपबन्ध करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the receipt of fee by Government servants for work not connected with their duty as Government servants."

The motion was adopted.

श्री जाजं फरनेन्डीज : मैं विधेयक को पेश करता हूँ।

MR. DEPUTY-SPEAKER : Shri Yashpal Singh may move his motions now.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 130)

श्री यशपाल सिंह (देहरादून) : मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री यशपाल सिंह : मैं विधेयक को पेश करता हूँ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Seventh Schedule)

श्री यशपाल सिंह (देहरादून) : मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री यशपाल सिंह : मैं विधेयक को पेश करता हूँ।

15.14 hrs.

TREASON BILL—Contd.

by Shri Yashpal Singh

MR. DEPUTY-SPEAKER : The House will now take up further consideration of the following motion moved by Shri Yashpal Singh on the 9th August, 1968 :—

"That the Bill to provide for punishment to persons found guilty of treason and matters connected therewith, be circulated for the purpose of eliciting opinion thereon by the 31st December, 1968."

Shri Sheo Narain to continue his speech. One hour and 46 minutes is the time at our disposal. I do not know how much time the Minister will take.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS

SHRI S. RAMASWAMY : About 10 minutes.

MR. DEPUTY-SPEAKER : So, every Member should be very brief.